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## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 26.11.2025

## **NOTICE**

Please take notice that the following matters listed for pronouncement of judgment/hearing in the Court – III on 26.11.2025 will not be taken up. The next dates of pronouncement/hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 2238 of 2024	Upkar Kaur Vs. Gagan Gulati, RP & Anr.	Rakesh Kumar Bajaj	Ashish Mishra Manish Kumar- for INTEC Capital
		With		
2.	Comp. App. (AT) (Ins) No. 2239 of 2024 & I.A. No. 8418 of 2024	Hardeep Singh Vs. Gagan Gulati, RP & Anr.	Rakesh Kumar Bajaj	Ashish Mishra Manish Kumar- for INTEC Capital
		With		
3.	Comp. App. (AT) (Ins) No. 2240 of 2024 & I.A. No. 8420 of 2024	Jagtar Singh Vs. Gagan Gulati, RP & Anr.	Rakesh Kumar Bajaj	Ashish Mishra Manish Kumar- for INTEC Capital
4.	Comp. App. (AT) (Ins) No. 535 of 2024 & I.A. No. 1897, 1900 of 2024	Darshan Developers & Anr. Vs. Vaishali Patrikar, RP of Satra Properties (India) Ltd.	Almira Lasrado	Neha Agarwal-R1
5.	Comp. App. (AT) (Ins) No. 348 of 2025	Praful Satra & Ors. Vs. Vaishali Patrikar, RP of Satra Properties (India) Ltd.	Malak Bhatt	Divyanshu Rai Taruna

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			V	<b>Vebsite:</b> <u>https://nclat.nic.in/</u>
6.	Comp. App. (AT)	Laxmimukund Enterprises Pvt.	Kaushal Kumar	Sayed Sarfaraz Karim
	(Ins) No. 1644 of	Ltd.	Sharma	Somnath Bhattacharya
	2024 & I.A. No.	Vs.		
	5993 of 2024	Yash Metallics Pvt. Ltd.		
	Part Heard			
7.	Comp. App. (AT)	Bhushan Power & Steel Ltd.	Chandra Shekhar	Rakesh Kumar
	(Ins) No. 2057 of	Vs.	Yadav	Ankit Sharma
	2024	A.G. Pipes Pvt Ltd.		
	Part Heard			
8.	Comp. App. (AT)	Sanjeev Sangal	Ishaan Chhaya	Mrinal Harsh Vardhan
	(Ins) No. 2370 of	Vs.	Islamii Ciliaj u	Snehasish Mukherjee
	2024	Apex Heights Pvt. Ltd.		Kailash Ram
		Resolution Applicant		
		rr		
	Part Heard			
		With		
9.	Comp. App. (AT)	Jai Kishore Prasad & Anr.	M V Mukunda	Mrinal Harsh Vardhan
	(Ins) No. 109 of	Vs.		Rituparna Patra
	2025	Apex Heights Pvt. Ltd.		
	Part Heard			
		With		
10.	Comp. App. (AT)	Saurabh & Anr.	M V Mukunda	Mrinal Harsh Vardhan
	(Ins) No. 113 of	Vs.		Rituparna Patra
	2025 & I.A. No.	Apex Heights Pvt. Ltd.		
	503 of 2025			
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar (I/c)